


**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 02.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP(IB) No.29/ BB/17	-	For Orders	Rule-6 of IB	AMP Communication Pvt. Ltd., Vs LE Ecosystem Technology India Pvt. Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	SUDAS R. Srinivas KAR 991/14 +91 9986643791	AMP COMMUNICATIONS LTD. OPERATIONAL CREDITOR (PETITIONER)	

Counsel for petitioner is present. Counsel for respondent is also present. Vakalat is filed for respondent. Counsel for Respondent is directed to file an application for setting aside the order of ex-parte passed against the respondent.

List it on 16.08.2017.


MEMBER (J)


MEMBER (T)